

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O.A. No. 2493 of 1991.

New Delhi, this the 22nd day of Sept., 1994  
Hon'ble Mr Justice S.K. Dhaon, Acting Chairman.  
Hon'ble Mr B.N. Dhoundiyal, Member (A)

1. S/ Sh. Amar Chand. 2. Kalloo Ram.  
3. Hari Om 4. Rajendra Prasad  
5. Bal Krishna, and 6. Ram Rattan.  
7. Sri Krishna.

All Sub Cleaners, Loco-Shed, Moradabad.

applicants.  
(through Mr B.S. Mainee, Advocate).

versus

Union of India: Through

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. The Divisional Railway Manager,  
Northern Railway,  
Moradabad.

3. The Assistant Mechanical Engineer,  
Northern Railway,  
Moradabad.

... . . . . Respondents.

(through Mr K.K. Patel, Advocate).

ORDER (ORAL)

JUSTICE S. K. DHAON, ACTING CHAIRMAN

For orders, see order of date passed  
in O.A. No. 2678 of 1991 (Munish Kumar Sharma and  
others vs. Union of India and others).

( B.N. Dhoundiyal )

Member (A)

( S.K. Dhaon )  
Acting Chairman.

22nd Sept., 1994

( SDS )